

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/00310/2017

Date of decision : December 13, 2019.

Coram: Dr. Jagwan Sahai, Member (Administrative)
R... Singh, Member (Judicial).

Smt. Jessy Seby Mathew,
W/o Shri Seby Mathew,
Retired Head Parcel Clerk,
Central Rail Miraj,
Present resident of
B-2, 403, Arhma Majestic,
Kondhwa, Pune - 411048. .. Applicant.

(By Advocate Shri Anupam Chattpadhyay).

Versus

1. Union of India, through
General Manager,
Central Railway,
Chhatrapati Shivaji Terminus,
Mumbai - 400 001.
2. Senior Divisional Commercial
Manager (Central Rail),
Pune Railway Station,
Pune - 411 001. .. Respondents.

(By Advocate Ms. Sangeeta Yadav).

O R D E R (O R A L)Member : R. N. SINGH, Member (JUDICIAL)

Present.

1. Sri Anupam Chattpadhyay, learned counsel for the applicant.
2. Ms. Sangeeta Yadav, learned counsel for the respondents.
3. After arguing for some time, the learned

counsel for the applicant seeks permission to withdraw the OA with liberty in accordance with law.

4. In view of the above the OA is dismissed as withdrawn with liberty in accordance with law.

5. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai) (
Member (A)

v.

SD
19/12/19